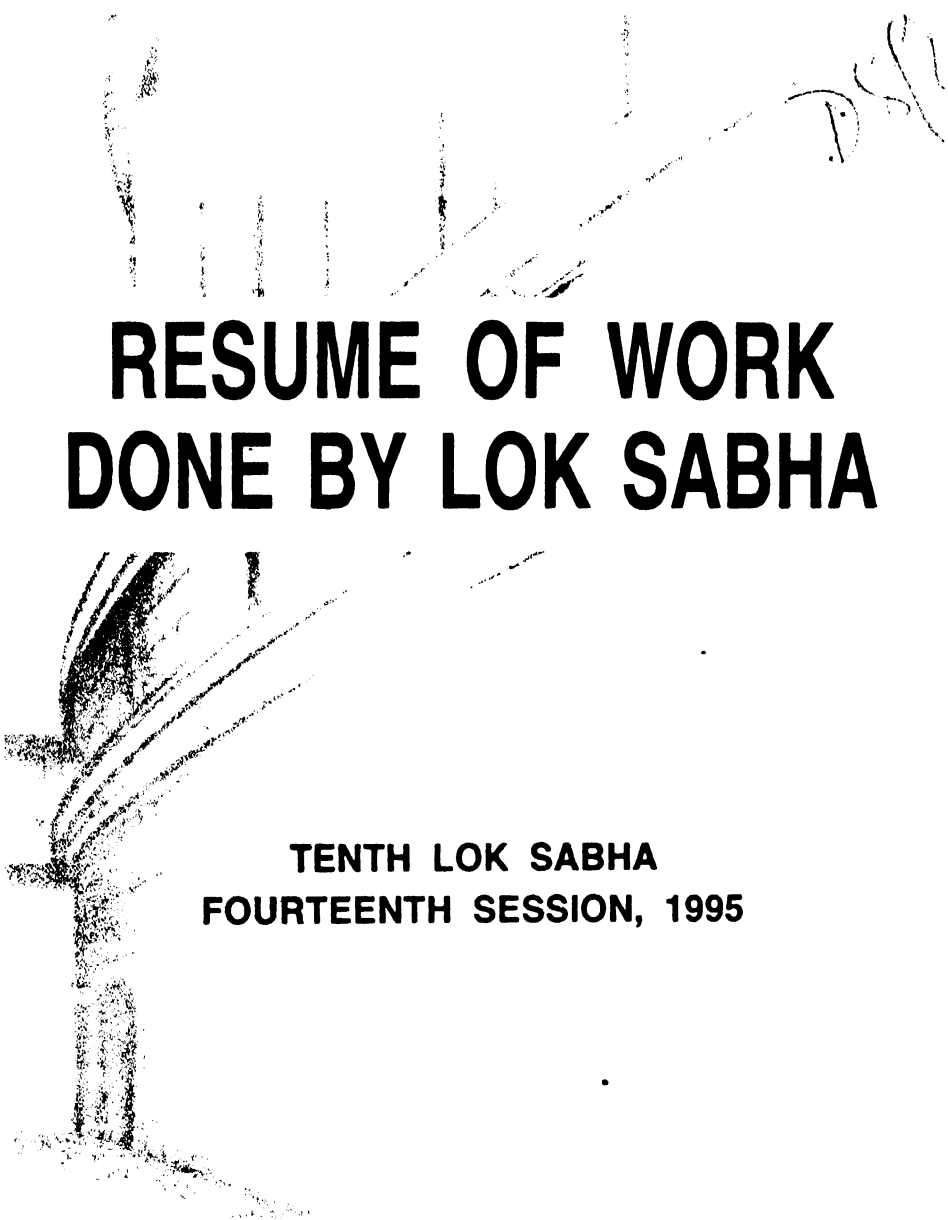




RESUME OF WORK DONE BY LOK SABHA

**TENTH LOK SABHA
FOURTEENTH SESSION, 1995**

**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1995/Kartika, 1917 (Saka)

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—FOURTEENTH SESSION)

(31st July to 26th August, 1995)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1995/Kartika. 1917 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Tenth Lok Sabha during the Fourteenth Session i.e. from 31st July to 26th August, 1995.

NEW DELHI;
October, 1995

Kartika, 1917 (Saka)

R. C. BHARDWAJ,
Secretary-General.

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1. DURATION OF SESSION

Date of Commencement	: @ 31 July, 1995
Date of Adjournment <i>sine die</i>	: £* 28 August, 1995
Date of Prorogation	: 6.9.1995
Total Number of days of Session	: 27 days
Number of actual Sittings	: 16 days
Number of Hours of Sittings	: 113 hours and 45 minutes

@The first sitting commenced with the playing of National Anthem.

£The last sitting ended with the playing of National Song.

*The Session was originally scheduled to conclude on 25 August, 1995.

As decided at the meeting of Speaker with Leaders of Parties/Groups held on 7 August, 1995 and agreed to by the House, the sitting of House was fixed on Saturday the 26th August, 1995. Accordingly the House met on the said date.

2. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Indian Statistical Institute (Amendment) Bill, 1995	31.7.95	—	16.8.95 17.8.95 21.8.95 (consideration and passing)	H M 0 49	—	—	Passed
*2.	The Union Duties of Excise (Distribution) Amendment Bill, 1995	8.5.95 (Earlier Session)	—	31.7.95 1.8.95 (consideration and passing)	—	1	1	Passed, as amended
*3.	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1995	19.5.95 (Earlier Session)	—	31.7.95 1.8.95 (consideration and passing)	4 07	1	1	Passed, as amended

4. The Workmen's Compensation (Amendment) Bill, 1995, as passed by Raja Sabha	—	1.6.95 (Earlier Session)	1.8.95 2.8.95 3.8.95 (consideration and passing)	7 17	25	—	Passed
5. The Maternity Benefit (Amendment) Bill, 1995, as passed by Raja Sabha	—	2.6.95 (Earlier Session)	4.8.95 7.8.95 (consideration and passing)	2 31	17	—	Passed
@6. The Payment of Bonus (Amendment) Bill, 1995, as passed by Raja Sabha		9.8.95	25.8.95 (consideration and passing)	0 15	8	—	Passed
7. The Indian Telegraph (Amendment) Bill, 1995	2.6.95 (Earlier Session)	—	9.8.95 16.8.95 (consideration and passing)	3 22	4	—	Passed
8. The State Bank of India (Subsidiary Banks) Amendment Bill, 1995	16.8.95	—	—	—	—	—	Pending

*Discussed together.

@The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 1995, (No. 8 of 1995).

1	2	3	4	5	6	7	8	9
9.	The Criminal Law (Second Amendment) Bill, 1985	21.8.95	—	—	—	—	—	Pending
10.	The Jammu and Kashmir Appropriation (No. 2) Bill, 1995	22.8.95	—	22.8.95 (consideration and passing)	0 02	—	—	Passed
11.	The Sixth-Schedule to the Constitution (Amendment) Bill, 1995, as passed by Rajya Sabha	—	23.8.95	26.8.95 (consideration and passing)	1 11	—	—	Passed
12.	The Constitution (Eighty-first Amendment) Bill, 1994, as passed by Rajya Sabha	—	23.8.95	25.8.95 26.8.95 (consideration and passing)	2 50	—	—	Passed
13.	The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1995	2.6.95 (Earlier Session)	—	24.8.95 (consideration and passing)	4 08	7	5	Passed as amended
14.	The Textile Undertakings (Nationalisation) Bill, 1995	2.6.95 (Earlier Session)	—	24.8.95 (consideration and passing)		11	10	Passed, as amended
15.	The Salary, Allowances and Pensions of Members of Parliament (Second Amendment) Bill, 1995	25.8.95	—	—	—	—	—	Pending

16. The Appropriation (No. 3) Bill, 1995	25.8.95	—	25.8.95 (consideration and passing)	0 02	—	—	Passed
17. The Appropriation (No. 4) Bill, 1995	25.8.95	—	25.8.95 (consideration and passing)	0 02	—	—	Passed
18. The Wakf Bill, 1995, as passed by Rajya Sabha	—	1.6.95 (Earlier Session)	25.8.95 (consideration and passing)	0 47	7	—	Passed
19. The National Commission for Minorities (Amendment) Bill, 1995	2.6.95 (Earlier Session)	—	25.8.95 (consideration and passing)	0 23	—	—	Passed

\$The short title of the Bill was changed to the Constitution (Seventy-eighth Amendment) Bill, 1995 through an amendment to clause 1 by Rajya Sabha.

‡The Motions for consideration of both Bills were discussed together with the Statutory Resolutions seeking disapproval of the Sick Textile Undertakings (Nationalisation) Amendment Ordinance, 1995 (No. 7 of 1995) and the Textile Undertakings (Nationalisation) Ordinance, 1995 (No. 6 of 1995).

1	2	3	4	5	6	7	8	9
£20.	The Technology Development Board Bill, 1995	2.5.95 (Earlier Session)	—	25.8.95 (con- sidera- tion and passing)	0 58	16	7	Passed, as amended
£21.	The Research and Development Cess (Amendment) Bill, 1995	2.5.95 (Earlier Session)	—	25.8.95 (con- sidera- tion and passing)		3	—	Passed
£22.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Bill, 1995.	26.8.95	—	—	—	—	—	Pending

£Discussed together.

SUMMARY

1. Bills pending at the end of the last session	25
2. Bills introduced	8
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	18
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Departmentally Related Standing Committees by Chairman/Speaker	10
18. Bills pending at the end of the Fourteenth Session of Tenth Lok Sabha vide Para No. 4213 of Lok Sabha Bulletin-Part II dated 7.9.1995	18

ii) Bills referred to the Departmentally Related Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of Introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of the Report	Remarks
1	2	3	4	5	6	7
1.	The Indian Telegraph (Amendment) Bill, 1995	2.6.1995 (L.S.)	Chairman	Communication (3.6.1995)	3.8.1995	Passed on 16.8.1995
2.	The Hire-Purchase (Amendment) Bill, 1989	5.5.1989 (R.S.)	Chairman	Home Affairs (9.7.1994)	7.8.1995	Pending in Rajya Sabha ∞
3.	The Trade Unions (Amendment) Bill, 1994	Not introduced	Speaker	Labour and Welfare (5.5.1994)	8.8.1995	To be introduced in Rajya Sabha
4.	The Pondicherry (Administration) Amendment Bill, 1995	25.4.1995 (R.S.)	Chairman	Home Affairs (27.4.1995)	8.8.1995	Pending in Rajya Sabha
5.	The University Grants Commission (Amendment) Bill, 1995	2.6.1995 (R.S.)	Chairman	Human Resource Development (5.6.1995)	16.8.1995	Pending in Rajya Sabha
6.	The State Bank of India (Subsidiary Banks) Amendment Bill, 1995	16.8.1995 (L.S.)	Speaker	Finance (17.8.1995)	—	Pending with the Committee

7.	The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1995	2.6.1995 (L.S.)	Chairman	Commerce (9.6.1995)	21.8.1995	Passed, as amended on 24.8.1995
8.	The Textile Undertakings (Nationalisation) Bill, 1995	2.6.1995 (L.S.)	Chairman	Commerce (9.6.1995)	21.8.1995	Passed, as amended on 24.8.1995
9.	The Criminal Law (Second Amendment) Bill, 1995	21.8.1995 (L.S.)	Chairman	Home Affairs (22.8.1995)	—	Pending with the Committee
10.	The Working Journalists and other Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1995	16.5.1995 (R.S.)	Speaker	Labour and Welfare (23.5.1995)	22.8.1995	Pending in Rajya Sabha
11.	The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1995	1.6.1995 (L.S.)	Chairman	Science and Technology, Environment and Forests (8.6.1995)	24.8.1995	Pending in Lok Sabha
12.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Bill, 1995	26.8.1995 (L.S.)	Speaker	Labour and Welfare (26.8.1995)	—	Pending with the Committee

1	2	3	4	5	6	7
13.	The Salary, Allowances and Pension of Members of Parliament (Second Amendment) Bill, 1995	25.8.1995 (L.S.)	Speaker	Finance (5.9.1995)	—	Pending with the Committee
14.	The Maulana Azad National Urdu University Bill, 1995	24.8.1995 (R.S.)	Chairman	Human Resource Development (24.8.1995)	—	Pending with the Committee
15.	The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1995	24.8.1995 (R.S.)	Chairman	Human Resource Development (24.8.1995)	—	Pending with the Committee
16.	The Private Universities (Establishment and Regulation) Bill, 1995	25.8.1995 (R.S.)	Chairman	Human Resource Development (6.9.1995)	—	Pending with the Committee
17.	The Dock Workers (Regulation of Employment inapplicability to Major Ports) Bill, 1995	22.8.1995 (R.S.)	Chairman	Transport and Tourism (23.8.1995)	—	Pending with the Committee
18.	The Apprentices (Amendment) Bill, 1995	25.8.1995 (R.S.)	Speaker	Labour and Welfare (8.9.1995)	—	Pending with the Committee
19.	The National Cooperative Development Corporation (Amendment) Bill, 1995	25.8.1995 (R.S.)	Speaker	Agriculture (8.9.1995)	—	Pending with the Committee

(III) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (In the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Payment of Pension to Senior Citizens Bill, 1994 by Shri Venkateswara D. Rao.	4-8-1995	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 1994 (Amendment of Tenth Schedule) by Shri Venkateswara D. Rao.	4-8-1995	—	—	—	—	—	Pending
3.	The Uniform Education Bill, 1994 by Shri Venkateswara D. Rao.	4-8-1995	—	—	—	—	—	Pending
4.	The Declaration of Assets by Ministers and Members of Parliament Bill, 1994 by Shri Venkateswara D. Rao.	4-8-1995	—	—	—	—	—	Pending
5.	The Sugar Development Fund (Amendment) Bill, 1995 (Insertion of new section 6A, etc.) by Shri Uttamrao Deorao Patil.	4-8-1995	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
6.	The Prevention of Female Infanticide Bill, 1995 by Shri Mohan Singh (Deoria)	4-8-1995	—	—	0 - 04 minutes taken on introduction of Bills at Sl. Nos. 1 to 6.	—	—	Pending
7.	The Constitution (Amendment) Bill, 1992 (<i>Insertion of new articles 330A and 330B, etc.</i>) by Shri K.P. Reddalaiah Yadav.	7-8-1992 (Earlier Session)	—	19-5-1995 (Thirteenth Session) 4-8-1995 17-8-1995 (further consideration)	4 - 44 (excluding 0 - 14 minutes taken during Thirteenth Session)	NIL	NIL	Discussion on the motion for consideration not concluded. Pending
8.	The Official Secrets (Amendment) Bill, 1995 (<i>Insertion of new section 16</i>) by Shri Mohan Singh (Deoria).	17-8-1995	—	—	—	—	—	Pending
9.	The Constitution (Amendment) Bill, 1995 (<i>Substitution of new article for article 44</i>) by Shri Syed Shahabuddin.	17-8-1995	—	—	—	—	—	Pending
10.	The Railways (Amendment) Bill, 1995 (<i>Amendment of sections 2 and 137</i>) by Shri Mohan Singh (Deoria).	17-8-1995	—	—	—	—	—	Pending
11.	The Compulsory Education Bill, 1995 by Shri Chitta Basu.	17-8-1995	—	—	—	—	—	Pending

12.	The National Commission for Women (Amendment) Bill, 1995 (<i>Amendment of section 10</i>) by Shri Chitta Basu.	17-8-1995	—	—	H M	—	Pending
13.	The Education Bank of India Bill, 1995 by Shri Chitta Basu.	17-8-1995	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 1995 (<i>Amendment of article 164</i>) by Shri Chitta Basu.	17-8-1995	—	—	—	—	Pending
15.	The Safai Karamcharis Insurance Scheme Bill, 1995 by Shri Mangal Ram Premi.	17-8-1995	—	—	—	—	Pending
16.	The National Commission for Safai Karamcharis (Amendment) Bill, 1995 (<i>Amendment of section 1, etc.</i>) by Shri Mangal Ram Premi.	17-8-1995	—	—	0 - 08 minutes taken on introduction of Bills at Sl. Nos. 8 to 16.	—	Pending

SUMMARY

1. Bills pending at the end of the last Session	339
2. Bills introduced	15
3. Bills withdrawn	NIL
4. Bills negatived.....	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed.....	1
7. Bills pending at the end of the session vide Para No. 4214 of Bulletin-Part II, dated 7-9-1995	354

3. CALLING ATTENTION

Subject	Name of Member who called Attention	Name of Minister	Time taken	
			H.	M.
Situation arising out of drought and flood in several parts of the country and the steps taken by the Government in regard thereto.	Shri Chandraseet Yadav	Date when taken up		
		Shri Arvind Netam		
		2 August, 1995		
		1	12	

4. COMMITTEES

(I) Financial Committees

Name of Committee	No. of sitting	Duration		Average percentage of attendance of Members	Study Tours/ Local visits undertaken	Reports Presented		Action Taken Statement
		H.	M.			Original Action taken		
Committee on Estimates	2	3	55	80%	—	—	—	—
Committee on Public Undertakings	8	19	10	42%	—	1	1	—
	(Main Committee)							
Committee on Public Accounts	4	5	00	55.68% (Approx.)	—	4	2	—
	12	28	05	52.56%	—	5	3	—

(II) Departmentally Related Standing Committees

Sr. No.	Name of Committee	No. of Duration sittings			Average % age of attendance		Study Tours/ Local Visits undertaken	Report Presented	Remarks
		H	M						
1	2	3	4	5	6	7	8	9	
1.	Committee on Agriculture	1	1	10	29%	—	—	—	—
2.	Committee on Communications	—	—	—	—	—	3	—	—
3.	Committee on Defence	1	1	45	45%	—	—	1	—
4.	Committee on Energy	4	9	15	90%	—	—	—	—
5.	Committee on External Affairs	2	1	30	54.54%	—	—	1	—
6.	Committee on Finance	—	—	—	—	—	—	—	—
7.	Committee on Food, Civil Supplies & Public Distribution	1	1	00	20.5%	—	—	—	—
8.	Committee on Labour and Welfare	6	11	20	30.4%	1 Study Tour	3	—	—
9.	Committee on Petroleum	3	2	45	51.8%	—	—	—	—
10.	Committee on Railways	1	0	30	32.5%	1	2	—	—
11.	Committee on Urban and Rural Development	2	2	—	22.84%	—	1	—	—

(III) Committees Other than Financial and Departmentally Related Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average percentage of attendance by Members	Study Tours/ Local Visits Undertaken	Report Presented	Remarks
			H	M				
1.	Business Advisory Committee	3	3		20	57.77%	—	3
2.	Committee of Privileges	1	1		25	33.5%	—	—
3.	Committee on Absence of Members	1	0		15	46.66%	—	1
4.	Committee on Government Assurances	2	1		30	36.5%	—	2
5.	Committee on Papers Laid on the Table	1	0		45	40%	—	1
6.	Committee on Petitions	1	1		25	46%	—	2
7.	Committee on Private Members' Bill and Resolutions	2	1		00	53%	—	2
8.	Joint Committee on Offices of Profit	1	1		00	33½%	—	1

	3	4	30	55.33%	1	2 (A.T.R.)
9. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	—	—	—	—	—	—
10. Rules Committee	—	—	—	—	—	—
11. House Committee (Sub-Committee on Accommodation)	1	1	00	75%	—	—
12. Committee on Subordinate Legislation	3	3	30	47%	—	1
13. Joint Committee on Salaries & Allowances of Members of Parliament	—	—	—	—	—	—
14. General Purposes Committee	—	—	—	—	—	—
15. Railway Convention Committee	—	—	—	—	—	1
16. Joint Committee to suggest facilities and remuneration for Members of Parliament	1	1	30	50%	—	—
17. Joint Committee on Catering in Parliament Complex	—	—	—	—	—	—

5. DIVISIONS

No. of Divisions held —	3
-------------------------	---

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date of discussion	Time taken
1	2	3	4
			H M
*Demands for Excess Grants (General) for 1992-93	1.8.1995	(i) General Budget 25.8.1995	
*Supplementary Demands for Grants in respect of Budget (General) for 1995-96	7.8.1995	25.8.1995	Discussion and voting 2 33
(ii) Budget (Jammu and Kashmir) for 1995-96	24.3.1995 (Thirteenth Session)	(ii) Jammu and Kashmir Budget 22.8.1995	Discussion and voting on Demands for Grants 5 04

*Discussed together.

7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Probin Deka	24.4.95 to 3.6.95 = 41 days	7.8.95
2.	Shri Rajaram S. Mane	31.7.95 to 17.8.95 = 18 days	
3.	Shri R. Jeevarathinam	31.7.95 to 14.8.95 = 15 days	
4.	Shri Shyam Lal Kamal	31.7.95 to 25.8.95 = 26 days	
5.	Kum. Uma Bharti	31.7.95 to 25.8.95 = 26 days	

8. MOTIONS
(I) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	Draft Agriculture Policy Resolution (as modified) laid on the Table of the House on 14.5.1993	342	Shri Balram Jakhar	7.8.1995 8.8.1995 9.8.1995	12 15	Agriculture	
2.	Vohra Committee Report regarding Criminalisation of Politics	191	Shri Ram Vilas Paswan	23.8.1995	8 32	Home Affairs	Adopted

MOTIONS UNDER RULES 191 AND 342

s u m m a r y

- | | | |
|-----------------------------|---|------------------------|
| 1. No. of notices received | : | 205 |
| 2. No. of motions admitted | : | 54 |
| 3. No. of motions discussed | : | 2 |
| 4. No. of motions remained | : | Nil |
| part-discussed | | |
| 5. Total time taken | : | 20 hrs. and 47 minutes |
-

(ii) Motion Under Rule 388 for Suspension of Rule

Subject	Member who moved	Date on which motion discussed	Time taken	Remarks
1. Suspension of Proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for taking into consideration and passing of the Technology Development Board Bill, 1995 and the Research and Development Cess (Amendment) Bill, 1995 in as much as these are dependent on each other.	Shri M.V. Chandrashekara Murthy	25.8.1995	H M 0 01	Adopted

9. OBITUARY REFERENCES

Sl. No.	Name and Particulars of Membership	Date of death	Date on which reference made	Time Taken	
				H.	M.
1.	Prof. N.G. Ranga (Member, Central Legislative Assembly, Provisional Parliament, Second, Third, Fourth, Seventh, Eighth and Ninth Lok Sabha)	8.8.1995			
2.	Shri Bhola Raut (Member, Provisional Parliament, First to Fifth, Seventh and Eighth Lok Sabha)	3.7.1995	31.7.1995	0	47
3.	Shri S.T. Singh (Member, Third Lok Sabha)	3.7.1995			
4.	Shri Brijendra Singh (Member, Fourth Lok Sabha)	8.7.1995			
5.	Choudhary Sunder Singh (Member, Seventh and Eighth Lok Sabha)	5.8.1995	9.8.1995	0	02

10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Sharad Dighe	11.12.1993
2.	Shri Peter G. Marbaniang	
3.	Shri Nitish Kumar	
4.	Smt. Geeta Mukherjee	
5.	Shri Tara Singh	
6.	Prof. Malini Bhattacharya	
7.	Shri P.C. Chacko	
8.	Smt. Santosh Chowdary	
9.	Prof. Rita Verma	
*10.	Vacant	

*Vacant *vice* Shri Ram Naik resigned from the membership of Panel of Chairmen w.e.f. 7.7.1995.

11. PAPERS LAID ON THE TABLE

(a) By Government	386
(b) By Private Members	Nil

12. QUESTIONS

(i) *Starred Questions*

(a) Number of Questions put down in Question Lists for oral answers.	340
(b) Number of Questions orally answered.	49

(ii) *Short Notice Questions*

(a) Number of Questions put down in Short Notice Question List.	Nil
(b) Number of Short Notice Questions orally answered.	Nil

(iii) *Unstarred Questions*

(a) Number of Questions put down in Question Lists for written answers	3525*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers.	3816

* Including 3 Unstarred Questions deleted/transferred from one Ministry to another.

13. RESOLUTIONS

(i) Resolution placed before the House by the Speaker

Sl. No.	Subject	Date of placing before the House	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6
			H M		
1.	50th Anniversary of the Atomic Bombing of Hiroshima and Nagasaki.	9.8.1995	0 02	External Affairs	Adopted

(II) Statutory Resolutions

Sl. No.	Subject	Article/Section of the Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H	M	
*1.	Disapproval of the Sick Textile Undertakings (Nationalisation) Amendment Ordinance, 1995 (No. 7 of 1995) promulgated by the President on 27.6.1995.	Article 123	Shri Ram Naik	24.8.1995	4	07	Textile Negative
*2.	Disapproval of the Textile Undertakings (Nationalisation) Ordinance, 1995 (No. 6 of 1995) promulgated by the President on 27.6.1995.	Article 123	Shri Ram Naik	24.8.1995	0	13	Textile Negative
@3.	Disapproval of the Payment of Bonus (Amendment) Ordinance, 1995 (No. 8 of 1995) promulgated by the President on 9.7.1995.	Article 123	Shri Sanjosh Kumar Gangwar	25.8.1995			Labour Withdrawn

* Discussed together with the motion for consideration of the Sick Textile Undertakings (Nationalisation) Amendment Bill, 1995 and the Textile Undertakings (Nationalisation) Amendment Bill, 1995.

@ Discussed together with the motion for consideration of the Payment of Bonus (Amendment) Bill, 1995, as passed by *Rajya Sabha*.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of member moved	Date(s) of moving and discussion	H	M	Ministry/ Department	Remarks
1.	Steps to prevent at-rocities on SC/ST	Shri Deo Singh Satya	16-12-1994 (Twelfth Session) 24-3-1995 30-5-1995 (Thirteenth Session) 26-8-1995	0	45 (excluding 5 hours and 42 minutes taken during Twelfth and Thirteenth Sessions)	Welfare	Withdrawn
2.	Revival of sick Public Sector undertakings.	Shri Sudarsan Raychaudhuri	26-5-1995 (Thirteenth Session) 26-8-1995	1	40 (excluding 2 hours and 34 minutes taken during Thirteenth Session)	Industry	Discussion not concluded

14. SHORT DURATION DISCUSSIONS **(RULE 193)**

Sl. No.	Subject	Under Rule	Name of the Member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Deptt. concerned	Remarks
					H M		

1. Statement made by the Prime Minister in the House on 21 August, 1995 regarding situation arising out of the train accident near Ferozabad on 20 August, 1995.

2. Matter arising out of the statement of Shri P. Chidambaram, Minister of State for Commerce on 25th August, 1995 in regard to the position/status of the Jain Commission and the trial of the accused in the assassination of the former Prime Minister, Shri Rajiv Gandhi.

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC
IMPORTANCE FOR SHORT DURATION
UNDER RULE 193**

SUMMARY

1. No. of notices received	:	83
2. No. of discussions admitted	:	2
3. No. of discussions held	:	2
4. No. of discussions remained part-discussed		Nil
5. Total time taken		10 hrs. and 24 minutes

15. SITTINGS OF THE HOUSE

Subject	Date	Remarks
Cancellation of sittings of Lok Sabha on 11 and 14 August, 1995 and fixation of sitting on 26 August, 1995.	8.8.1995	In the meeting of Speaker with Leaders of Parties/Groups in Lok Sabha, held on 7 August, 1995, it was decided that the sittings of Lok Sabha fixed on Friday, the 11th and Monday, the 14th August, 1995 might be cancelled and in lieu thereof, the House might sit on Saturday, the 26th August, 1995 for transaction of Government Business. Minister of Parliamentary Affairs informed the House about the decision of the meeting. Accordingly, the sitting fixed for 11 and 14 August, 1995 were cancelled and the House sat on 26 August, 1995.

16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/OBSERVATION/REFERENCES

Sl. No.	Subject	By whom	Date
1.	Reference to the 53rd anniversary of the 'Quit India' movement launched on 9 August, 1942.	The Speaker	9.8.1995
2.	The train accident near Firozabad between the Purushottam Express and Kalindi Express on 20 August, 1995.	The Speaker	21.8.1995
3.	Valedictory references on the conclusion of the Fourteenth Session of Tenth Lok Sabha.	The Speaker, the Prime Minister, Sarveshri Jaswant Singh, Sharad Yadav, Mohan Rawale, Bhogendra Jha and Hari Kishore Singh.	26.8.1995

17. STATEMENTS

(i) Statements made/laid by Ministers Under Rule 372

S. No.	Brief Subject	Name of Minister	Date		Time Taken	
					H.	M.
1	2	3	4	5		
1.	\$ Clarifying certain matter pertaining to the Vohra Committee Report.	Shri S.B. Chavan	2.8.95	0	02	
2.	Repudiation of Phase-I and cancellation of Phase-II of the Dabhol Power Project by Government of Maharashtra.	Shri N.K.P. Salve	4.8.95	0	02	
3.	Price Policy for Kharif Crops of 1995-96 season.	Shri Balkram Jakhar	4.8.95	0	03	
4.	Government Business for the week commencing the 7th August, 1995.	£ Shri Mallikarjun	4.8.95	0	01	
5.	@ The crime situation in the country.	Shri P.M. Syeed	7.8.95	0	01	
6.	Recently concluded services negotiations under the World Trade Organisation.	Shri P. Chidambaram	8.8.95	0	05	
7.	# The SAARC Ministerial Meeting on Women held at Dhaka on 29 and 30 July, 1995.	Smt. Basava Rajeshwari	8.8.95	0	04	

\$ Also laid on the Table a copy of the statement in English version.

£ Made on behalf of Shri Vidyacharan Shukla.

@ Laid on the Table a copy each of the statement. (Hindi and English versions)

Also laid on the Table a copy each of the Dhaka Resolution on Women (Hindi and English versions) adopted at the SAARC Ministerial Meeting on Women Towards the Fourth World Conference on Women in Beijing.

1	2	3	4	5
				H M
8.	Government Business for the week commencing the 21st August, 1995.	£Shri Malikarjun	17.8.95	0 01
9.	Escape of LTTE cadres from the vellore Special Camp, North Arcot Ambedkar district, Tamil Nadu.	Shri Rajesh Pilot	17.8.95	0 06
10.	Collision between 4023 Kalindi Express and 2801 Purushottam Express at Firozabad station on Allahabad division of Northern Railway on 20 August, 1995.	Shri P.V. Narasimha Rao	21.8.95	0 02
11.	Accident involving death of six persons on the 21st August, 1995 on the road leading to the Administrative Building of Dugda Coal Washery of Bharat Coking Coal Limited, at Dhanbad.	Shri Ajit Kumar Panja	22.8.95	0 04
12.	The on going practice of carrying night soil as head load by scavengers in the country.	Shri K.V. Thangka Balu	24.8.95	0 06
13.	Signing of the agreement between Doordarshan and Turner International Inc. (CNN), Atlanta, U.S.A.	Shri K.P. Singh Deo	25.8.95	0 15
14.	The situation in Bosnia Herzegovina.	Shri Pranab Mukherjee	26.8.95	0 03

£Made on behalf of Shri Vidyacharan Shukla.

(II) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 27.10.1995.

	Total Number of matters raised	No. of replies sent to members by Ministers and copies on dorse to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (9.7.91 to 18.9.91)	270	220	81.55
Second Session (20.11.91 to 20.12.91)	133	114	85.71
Third Session (24.2.92 to 12.5.92)	314	240	76.43
Fourth Session (8.7.92 to 20.8.92)	149	112	75.16
Fifth Session (24.11.92 to 23.12.92)	61	47	77.05
Sixth session (22.2.93 to 14.5.93)	253	193	76.28
Seventh Session (26.7.93 to 28.8.93)	127	91	71.57
Eighth Session (2.12.93 to 30.12.93)	70	49	70.00
Ninth Session (21.2.94 to 13.5.94)	185	132	71.35
Tenth Session (13.8.94 and 14.6.94)	13	5	38.46
Eleventh Session (25.7.94 to 26.8.94)	102	70	68.63
Twelfth Session (7.12.94 to 23.12.94)	33	22	66.67
Thirteenth Session (13.2.95 to 3.6.95)	211	105	49.76
Fourteenth Session (31.7.95 to 26.8.95)	96	227	22.92

**(iii) Statement showing the time spent on disorderly scene/
Interruptions in the House during Fourteenth Session,
Tenth Lok Sabha**

Date	Time spent		Remarks
	H.	M.	
23.8.1995	2	30	Interruptions started at 1100 hrs. and continued upto 1108 hrs. House adjourned at 1109 hrs. and reassembled at 1300 hrs. Due to continued interruptions in the House, Lok Sabha adjourned at 1308 hrs. and reassembled at 1430 hrs.

NOTE: Time calculated on the basis of the normal time of the sitting of the House *i.e.* from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after question hour and before taking up of the listed business and time taken thereon during the Fourteenth Session, Tenth Lok Sabha.

Date	Number of matters raised	Number of members who spoke	Time taken H. M.
31.7.1995	3	17	2 15
1.8.1995	6	13	0 54
2.8.1995	1	7	0 58
3.8.1995	6	10	1 38
4.8.1995	25	35	1 32
7.8.1995	9	14	0 37
8.8.1995	5	7	0 40
9.8.1995	7	13	1 04
16.8.1995	8	17	1 09
17.8.1995	5	11	1 28
21.8.1995	7	7	08
22.8.1995	5	17	1 06
23.8.1995	Nil	Nil	Nil
24.8.1995	13	15	1 00
25.8.1995	52	64	3 14
26.8.1995	23	26	0 40
Ke	175	273	18 23
Ke			

18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FOURTEENTH SES- SION OF TENTH LOK SABHA

Business	Time taken		Percentage to the total time taken
	H	M	
BILLS			
(a) Government—Bills	*28	45	25.3
(b) Private Members' Bills	4	56	4.3
BUDGETS			
(a) General Budget	2	33	2.2
(b) State Budget	5	04	4.5
CALLING ATTENTION (Rule 197)	1	12	1.1
DISCUSSIONS			
Short Duration Discussions (Rule 193)	10	24	9.1
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER QUESTION HOUR	18	23	16.2
MATTERS UNDER RULE 377			
MOTIONS	2	22	2.1
(a) Motions under Rule 191 and 342	20	47	18.3
(b) Motions under Rule 388	0	01	—
QUESTIONS	11	51	10.4
RESOLUTIONS			
(a) Resolution placed before the House by the Speaker	0	02	—
(b) Statutory Resolutions			
(c) Private Members' Resolutions	2	25	2.1
STATEMENTS (Rule 372)	0	54	0.8
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	4	06	3.6
TOTAL:	113	45	100.0

*Joint discussion took place on certain Statutory Resolutions [*vide* Statement No. 13 (ii) Sl. Nos. 1 to 3] and Motion for consideration of connected Government Bill [*vide* Statement No. 2 (i) Sl. Nos. 6, 13 and 14]. Time taken on Joint discussion has been shown under Government Bills.

CORRIGENDUM

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA — FOURTEENTH SESSION)

<i>Page No.</i>	<i>Column</i>	<i>Line</i>	<i>For</i>	<i>Read</i>
39	3	Last line	'227'	'22'